

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
JAIPUR METROPOLITAN-I

No. : Estt/ 104 /2014/ 3108

Dated:- 05 Aug, 2021

ORDER

In partial modification of this office previous order No. 1705 Dt. 26.03.2021, following Presiding Officers of Courts / Officials mentioned hereinbelow are appointed as Chairman / Members of the Centralized Purchase Committee of District & Sessions Court, Jaipur Metropolitan-I with immediate effect :-

Chairman	-	ADJ No. 8, Jaipur Metropolitan-I
Member	-	ACMM No. 9, Jaipur Metropolitan-I
Member	-	ACJ&MM No. 1, Jaipur Metropolitan-I
Member	-	AAO-I, District Court, Jaipur Metropolitan-I
Member	-	System Officer, District Court, Jaipur Metropolitan-I (For Computer & Electronic Items Only)

Note- If any court lying vacant, Officer having additional charge of such court will be deemed as Chairman / Member of above committee.


~~DISTRICT & SESSIONS JUDGE~~
~~JAIPUR METROPOLITAN-I~~

No. : Estt/ 104 /2014/ 3108

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Copy forwarded to the following for information and necessary action :-

- 01 Concerned Chairman / Member _____
- 02 Concerned Section _____
- 03 Concerned File / Order File / Guard File _____


~~DISTRICT & SESSIONS JUDGE~~
~~JAIPUR METROPOLITAN-I~~

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JAIPUR METROPOLITAN-I

No. : Estt/ 104 /2014/1705

Dated:- 26 March, 2021

ORDER

In supersession of this office all previous orders regarding appointment of Chairman / Members of various Centralized Committees of District & Sessions Court, Jaipur Metropolitan-I, the following Judicial Officers / Presiding Officers of Courts mentioned hereinbelow are appointed / re-appointed as Chairman / Members of the Centralized Committees of District & Sessions Court, Jaipur Metropolitan-I with immediate effect :-

Sr. No.	Name of Committee	Chairman	Member - I	Member - II	Member - III
1	District Court Management System Committee	DJ, Jaipur Metro.-I	Sr. Most ADJ of Jaipur Metro.-I Judgeship posted at District HQ	Chief Metropolitan Magistrate	Collector D.C.P. (HQ) S.E. (City Circle, PWD) Court Manager System Officer
2	Redetermination of rates/charges levied on Public Typist	ADJ No. 6	ADJ No. 5	President, The Bar Association, Jaipur	-
3	Disposal/Auction of weeded papers of Record Section	OIC (Record)	ACMM No. 8	AAO - II, DJ Court	-
4	Purchase Committee	ADJ No. 2	ACMM No. 1	ACMM No. 9	ACJ&MM No. 1 Sh. M. L. Agarwal, AAO-I Sh. Ankur Sharma, SO (For Comp. & Electronic Items only)
5	Internal Complaints Comm.	ADJ No. 5	ACMM No. 5	Ms. Geeta Methwani, Reader	Ms. Shikha Patni, Advocate
6	Departmental Promotion Committee cum Administrative Committee	P.O., Rent Appellate Tribunal	ADJ No. 6	ACMM No. 9	-
7	Compulsary Retirement (Screening)	ADJ No. 4	ADJ No. 8	CMM	-
8	Chamber Allotment Committee	ADJ No. 9	President, The Bar Association, Jaipur	Secretary, The Bar Association, Jaipur	-

26/3/21

Sr. No.	Name of Committee	Chairman	Member - I	Member - II	Member - III
9	Disposal of unusable/unrepairable furniture	ADJ No. 8	ACMM No. 1	AAO-II	-
10	Compulsary Retirement (Review)	P.O., Rent Appellate Tribunal	ADJ No. 7	-	-
11	Chamber Dispute Redressal	CMM	ACMM No. 1	-	-
12	Admin. Comm. for regularisation of Canteen/ Photostat, Deed writer/ Public Typist, Stamp Vendors & for legal actions against unauthorised persons	ADJ No. 6	ACMM No. 9	-	-

No. : Estt/ 104 /2014/ 1705

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3/14
DISTRICT & SESSIONS JUDGE
JAIPUR METROPOLITAN-I

Dated:- 26 March, 2021

3/14 *26/3/21*
DISTRICT & SESSIONS JUDGE
JAIPUR METROPOLITAN-I

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26/3/21